

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Judicial Administration Section) Civil Secretariat
Srinagar/Jammu.

Subject:- Engagement of Standing Counsels for Subordinate Courts in
the Union Territory of Jammu and Kashmir.

Government Order: **2204** -JK(LD) of 2020.
Dated : 17 -03 - 2020.

Sanction is accorded to the engagement of the following
Advocates as Standing Counsels for conducting/defending the cases
before the Subordinate Courts in the Union Territory of Jammu and
Kashmir:-

Jammu District

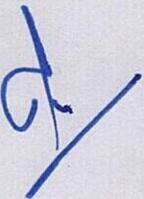
1. Mr. Adarsh Bhagat (GA);
2. Mr. Bhanu Jasrotia (GA);
3. Mr. Jamrod Singh (GA);
4. Ms. Divya Ojaswi (Asstt. Counsel); and
5. Ms. Nisha Kangotra (Asstt. Counsel).

Srinagar District

1. Mr. Sajad Ashraf Mir (GA);
2. Mr. Rais Din Gaine (GA);
3. Mr. Akeel Ahmad Pard (GA);
4. Ms. Insha Rashid (Asstt. Counsel); and
5. Ms. Nida Banday (Asstt. Counsel).

For other Districts:-

- | | | |
|-------------------------------|---|-----------|
| 1. Mr. Adil Shafi Rangrez | - | Doda |
| 2. Smt. Rashi Devi | - | Reasi |
| 3. Mr. Navneet Gupta | - | Udhampur |
| 4. Mr. Rajesh Sharma | - | Kishtwar |
| 5. Mr. Ranjeet Singh Balwal | - | Ramban |
| 6. Mr. Bhupinder Singh Charak | - | Samba |
| 7. Mr. Rajesh Sharma | - | Rajouri |
| 8. Mr. Mukhtar Ahmed | - | Poonch |
| 9. Smt. Nidhi Suman | - | Kathua |
| 10. Mr. Arshad Hussain Baba | - | Kulgam |
| 11. Mr. Zubair Ahmad Wani | - | Kupwara |
| 12. Mr. Abdul Majid Rather | - | Baramulla |
| 13. Mr. Masood Ahmad Bhat | - | Bandipora |
| 14. Mr. Jahangir Ahmad Khan | - | Shopian |



- | | | |
|-----------------------------|---|-----------|
| 15. Mr. Abid Mushtaq Malik | - | Anantnag |
| 16. Mr. Abdul Rashid Thoker | - | Pulwama |
| 17. Mr. Tanveer Ahmad Bhat | - | Ganderbal |
| 18. Abdul Rashid Hanjuria | - | Budgam |

This is a temporary arrangement till further orders. The Standing Counsel of other Districts shall be entitled retainership @ ₹ 8000/- (Rupee eight thousand) only per month.

The Director Litigation, Jammu/Kashmir shall allocate the Departments amongst above named Standing Counsels for Districts of Jammu and Srinagar respectively.

By order of the Government of Jammu and Kashmir.

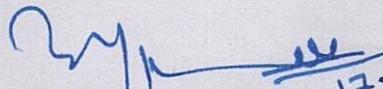
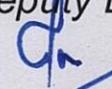
Sd/-
(Achal Sethi)
Secretary to Government.

No: - LD (A) 2020/13.

Dated: 17 - 03 - 2020.

Copy to the:-

1. Learned Advocate General, J&K Jammu. This is with reference to his No. AG/PJ/2020/85 dated 17-03-2020.
2. All Financial Commissioners.
3. Principal Secretary to the Hon'ble Lieutenant Governor, Raj Bhavan.
4. All Principal Secretaries/Commissioner/Secretaries to Government.
5. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
6. Registrar General, J&K High Court, Jammu.
7. Director Information J&K Jammu.
8. Director Litigation, Jammu/Kashmir.
9. Private Secretary to the Chief Secretary for information of the Chief Secretary.
10. Private Secretary to the Secretary to Government, Department of Law, Justice and Parliamentary Affairs.
11. Government order file.
12. File concerned.


(Riaz Ahmed Riaz) 17.03.2020
Deputy Legal Remembrancer.

17-03-2020